NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.64/ BB/2017	-	For Compli- ance	Rule=6 of IB	Rebatt Ltd. Vs Microsun Solar Tech Pvt. Ltd.

SL. NAME (IN CAPITAL) **SIGNATURE** NO. & PHONE NUMBER REPRESENTATION TO WHOM TUSHAR, Y.V. PETITIONER 8722310679

VEENAJ. KAMATH RESPONDENT 9845316855

Counsel for petitioner is present. M/s. Kamat & Kamat, Advocates undertake to file valakat for respondent.

For filing vakalat, list it on 21.08.2017.

MEMBER (J)

MÉMBER (T)